

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-652/2017 in
OA- 4593/2015
MA - 4380/2017**

New Delhi this the 30th day of November, 2017

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Gauri Shanker Verma,
S/o Sh. Lallan Babu Verma,
Working as PGT (Bio) in KVS
Presently posted in Kendriya Vidyalaya No. 2,
EME, Vadodara-22
R/o B-11, Swastik Sec Ajwa Road,
Behind Parivar Vidyalaya, Vadodara-390019. ... Petitioner

(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Sh. Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area, Shahzed Jeet Singh Marg,
New Delhi. ... Respondents

(through Sh. S. Rajappa)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli, Chairman

As agreed to by the parties, judgment of the Tribunal stands
complied with. The present petition is rendered infructuous.
Proceedings dropped.

In view of the compliance of the order, the bailable warrants issued are hereby cancelled.

(UDAY KUMAR VARMA)
MEMBER (A)

(JUSTICE PERMOD KOHLI)
CHAIRMAN

/ns/